



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA  
www.rbi.org.in

RBI/2018-19/34

DBR.Ret.BC.No.01/12.01.001/2018-19

August 02, 2018

The Chairperson / CEOs of all Scheduled and Non- Scheduled Banks

Dear Sir/Madam,

**Maintenance of CRR/SLR on Foreign Currency Assets/Liabilities–  
Reference rate for INR/USD and exchange rate of other major currencies.**

Please refer to our [circular DBOD.No.Ret.BC.113/12.01.001/2011-12 dated June 29, 2012](#) on Maintenance of CRR on FCNR(B) Scheme advising banks to be guided by the reference rate announced on the Reserve Bank's website for converting foreign assets/deposits into INR for reporting in Form 'A' Return.

2. Financial Benchmarks India Private Limited (FBIL) has taken over the process of computing and disseminating reference rate for INR/USD and exchange rate for the other major currencies with effect from July 10, 2018.

3. In this connection, we advise that banks shall use the conversion rate announced by FBIL for the purpose of converting foreign assets/liabilities for reporting in Form 'A' return and Form VIII return. The change is to brought into effect from the reporting fortnight ending July 20, 2018.

4. As regards conversion of assets/liabilities in other currencies, for which reference rate is not available from FBIL, banks may continue to use New York closing rate pertaining to the day end of the Reporting Friday, for converting such currencies into USD. Banks may use the reference rate of FBIL for USD/INR of the same day for conversion into INR.

Yours faithfully,

(Shrimohan Yadav)  
Chief General Manager

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हिंदी आसान है, इसका प्रयोग बढ़ाएँ